

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. : 888**

(To be answered on the 4<sup>th</sup> December 2025)

**TECHNICAL GLITCHES IN FLIGHTS**

888.           ADV. ADOOR PRAKASH

Will the Minister of CIVIL AVIATION **नागर विमानन मंत्री** be pleased to state:-

- (a) whether the Government is aware of the technical glitches being reported on Boeing 787 flights recently;
- (b) if so, the details thereof along with the action taken/proposed to be taken by the Government;
- (c) whether the Directorate General of Civil Aviation (DGCA) has conducted any special audit in view of the technical issues reported on Boeing 787 aircraft; and
- (d) if so, the details and the findings thereof?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION

**नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Murlidhar Mohol)

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(a) to (d): During operations, an aircraft may experience technical faults due to malfunctioning of components equipment fitted on the aircraft which require rectification action by the airlines for continued safe, efficient and reliable air transport service. These technical snags/occurrence are reported by the flight crew on receiving an aural/ visual warning in the cockpit or an indication of an inoperative/ faulty system or while experiencing difficulty in handling/operating the aircraft. These snags are recorded by the flight crew in the Flight Report Book of the aircraft and after completion of the flight which is examined by a duly qualified and type-

rated Aircraft Maintenance Engineer (AME), as per the procedure laid down in the Manufacturer's Aircraft Maintenance Manual (AMM)/ Trouble Shooting Manual. The snag is thereafter rectified as per the procedure in the AMM and may involve replacement of components, testing, servicing etc. Upon satisfactory rectification, the aircraft is released for service and an entry to this effect is made in the Flight Report Book.

Since July, 2025, 03 technical glitches were reported on Boeing 787 aircraft by the Air India Ltd.

Post-accident of Boeing 787 aircraft on 12.06.2025, at Ahmedabad, Directorate General of Civil Aviation (DGCA) has issued direction to the airline to carry out enhanced safety inspections on fleet of Boeing-787 aircraft dated 13.06.2025. All Boeing aircraft were checked and found satisfactory by airline.

DGCA ensures the compliance of airlines with all safety and maintenance standards through the mechanism of conducting surveillance, spot check, night surveillance etc. of the airlines and its personnel. The observations/findings made during surveillance, spot check and night surveillance are provided to the airlines for taking corrective action. In case of violation, DGCA takes enforcement action in accordance with laid down procedures which may consist of warning, suspension, cancellation including imposition of financial penalty to the airlines/ personnel.

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